Central Administrative Tribunal Principal Bench, New Delhi

CP No.448/2015 in OA No.3002/2012

This the 27th day of July, 2016

Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Mr. Raj Vir Sharma, Member(J)

- Forum of Retired IPS Officers (FORIPSO)
 Represented through Ayat Kumar Puri,
 IPS (Retd.), B-64, DGS Society,
 Sector-22,
 Dwarka, New Delhi-110077.
- S.S. Darbari, IPS (Retd.)
 A-1/23, Azad Apartment, Sri Aurobindo Marg New Delhi-110016.
- 3. S. Ramakrishnan, IPS (Retd.)
 A-93/3, SFS Flats, Near PVR Anupam
 Complex, Saket,
 New Delhi-110017. Applicant

(By Advocate: Dr.Ashok Dhamija through proxy counsel)

Versus

- Shri Alok Rawat, IAS
 Secretary, Deptt. of Pension & Pensioners'
 Welfare, Ministry of Personnel, Public Grievances & Pensions,
 Government of India,
 3rd Floor, Lok Nayak Bhawan, Khan Market
 New Delhi-110003., Delhi-110092.
- 2. Shri L.C. Goyal, IAS
 Secretary, Ministry of Home Affairs,
 Government of India, North Block,
 New Delhi-110001. ... Respondents

(By Advocate: Shri R.V. Sinha and Shri R.N. Singh)

ORDER(ORAL)

By Hon'ble Mr.P.K. Basu, M(A)

Learned counsel for the respondent stated that this case is pending before the Hon'ble High Court of Delhi and the next date of hearing in 14.09.2016.

- 2. In view of the above circumstances, we close this CP with liberty to the applicant to move this Tribunal after the disposal of the matter by the Hon'ble High Court if he still aggrieved.
- 3. Notices issued to the respondents are discharged. No costs.

(Raj Vir Sharma) Member (J) (P.K. Basu) Member(A)

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